POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

JUPITER ENTERPRISES LIMITED

(**Registered Office:** 23A, N.S. Road, 8th Floor, Room No. 6A, Kolkata- 700 001)

The details subsequent to the completion of the offer made vide Public Announcement dated October 21, 2011 ("**PA**"), Corrigendum to PA dated April 11, 2012 and Letter of Offer dated April 12, 2012 is being issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("**Regulations**") and subsequent amendments thereto on behalf of IndiaNivesh Limited and Artha Sri Investment Consultant Private Limited (hereinafter collectively referred to as the "**Acquirers**"), to acquire 16,38,500 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the fully paid-up equity and voting share capital of Jupiter Enterprises Limited ("**Target Company**" or "**JEL**") at a price of Rs. 33/- per share ("**Offer Price**") payable in cash are as under:

1. Name of the Target Company : Jupiter Enterprises Limited
2. Name and Address of the Acquirers ~~including PACs~~ : M/s. IndiaNivesh limited ("**INL**") having its registered office at 601 & 602, Sukh Sagar, N.S. Patkar Marg, Girgaum Chowpatty, Mumbai- 400 070 and Artha Sri Investment Consultant Pvt. Ltd. ("**ASICPL**") having its registered office at K-2, Raj Apartments, Keshav Path, Ahinsa Circle, C- Scheme, Jaipur- 302 001.
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Niche Technologies Private Limited**
5. Offer details
   a) Date of Opening of the Offer : **Friday, 20.04.2012**
   b) Date of Closing of the Offer : **Wednesday, 09.05.2012**
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
a.	Offer Price	Rs.33/- per share		Rs.33/- per share	
b.	Share holding of acquirers (No. & %) before MOU/P.A.	11,08,800 (13.53%)		11,08,800 (13.53%)	
c.	Shares acquired by way of MOU or market purchases (No. & %)	48,57,400 (59.29%)		48,57,400 (59.29%)	
d.	Shares acquired in the Open Offer (No. & %)	16,38,500 (20.00%)		Nil (0.00%)	
e.	Size of the Open Offer (No. of shares multiplied by Offer Price Price per share)	Rs. 5,40,70,500/-		Rs. 0.00	
f.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
g.	Post Offer shareholding of acquirers (No. & %) (b+c+d+f)	76,04,700 (92.82%)		59,66,200 (72.82%)	
h.	Pre and Post Offer shareholding of public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		70,83,700 (86.47%)	5,87,800 (7.18%)	70,83,700 (86.47%)	22,26,300 (27.18%)

i. Status of the Escrow Account, Whether released or not : The balance in Escrow Account has been released to the Acquirers on 15.05.2012.

j. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable

k. Status of Investor Complaints received, if any. : Nil

The Acquirers & its directors accept full responsibility for the information contained in this Post Offer Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31, Ganesh Chandra Avenue,

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Tel : (033) 2225-3940 / 3941

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E-mail: mail@vccorporate.com

On behalf of Acquirers: Indianivesh Limited and Artha Sri Investment Consultant Pvt. Ltd.

Place : Kolkata **Date: 19.05.2012**